

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE, PUNE

Original Application No. 58/2022 (WZ)

M/s. Aryavart Foundation ... Applicant

v/s

M/s. RIA CETP Co-op Society Ltd. & Ors. ... Respondents

.....

**Affidavit in compliance of the Hon'ble NGT Order dtd. 31/03/2023.**

I, J. S. Hajare, Age - 55 Adult , Occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Raigad having my office address at Raigad Bhavan, 6<sup>th</sup> Floor, CBD Belapur, Navi Mumbai, do hereby state on solemn affirmation as under –



1. I say and submit that in the present case, this Hon'ble NGT vide order dated 31/03/2023 directed the Respondent No. 2- MPCB to clarify as to why the said directions was issued to M/s. Roha Industrial Association instead of M/s. RIA CETP Co. Op. Society Ltd. This Hon'ble Tribunal further directed the Joint Committee to submit the additional report.

2. At the outset I tender my unconditional apology for issuance

of directions to M/s. Roha Industrial Association vide letter dated 08/08/2022 instead of RIA CETP Co. op. Society Ltd.



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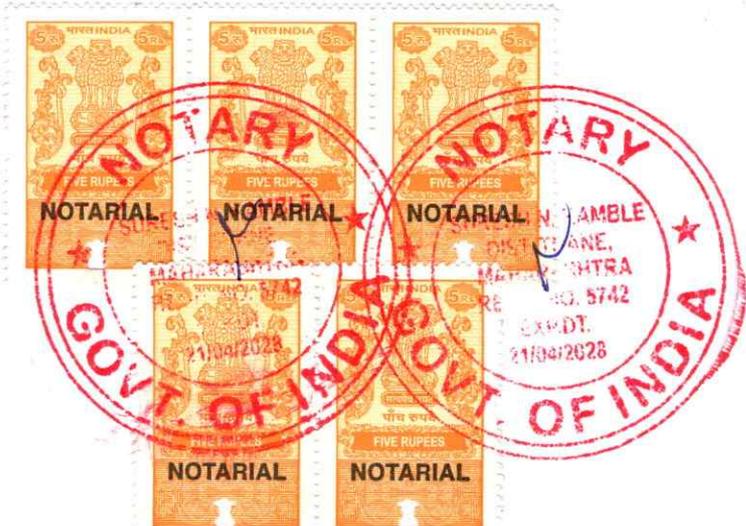
- 3. I say & submit that inadvertently the Respondent Board has issued directions to M/s. Roha Industrial Association vide letter dated 08/08/2022 instead of M/s. RIA CETP Co. op. Society Ltd.
- 4. I say and submit in response to the directions dated 08/08/2022, Respondent No. 1 - M/s. RIA CETP has submitted its reply vide letter dated 17/08/2022. A copy of the reply dated 17/08/2022 is enclosed and marked as an **Annexure-I**.
- 5. I say & submit that in compliance of the order dtd. 31/03/2023, the Joint Committee has submitted its additional report before this Hon'ble Tribunal on.....



Place:  
Date:

For and on behalf of Maharashtra  
Pollution Control Board,

(J. S. Hajare)  
Regional Officer, Raigad



**BEFORE ME**

**SURESH N. KAMBLE**  
**ADVOCATE & NOTARY**  
(Govt. Of India)

Register Sr. No. 889/2023

31 JUL 2023

858

**RIA - CETP**

**CO - OPERATIVE SOCIETY LIMITED**

(Regn. No. RGD/RHA/GNL/(0)904/94 dtd 7.9.94)

**RIRC Bldg., Plot No. 6, M.I.D.C. Dhatav, Roha - Raigad - 402 116.**

Tel: 02194 - 263599, Fax : 264594

Email : riacetp@gmail.com

17<sup>th</sup> August 2022

THE REGIONAL OFFICER, RAIGAD  
MAHARASHTRA POLLUTION CONTROL BOARD,  
Raigad Bhavan, 6<sup>th</sup> Floor,  
Sec-11, CBD Belapur,  
Navi Mumbai 400 601.

Sub : Your Directions under reference No. MPCB/ROR/Direction/2022/2208080004(A) dated 08<sup>th</sup> August 2022.

Dear Sir,

With reference to your above Directions issued to us we would like to state as under :

1. You have Directed us to submit the list of defaulting industries within 15 days who are discharging high COD and TDS effluent to CETP. In this regard we would like to inform you that the present inlet COD of CETP received from member industries is between 2100 -2000 and always below 2500. This is much below the agreed norms of inlet COD of 3000 to the CETP by the members. This has already been communicated to you. We enclose herewith results of analysis of Joint Vigilant Samples of inlet COD for your reference which validates our claim. As such, since all the member industries are within the parameters of inlet COD norms of CETP.
2. You have further directed us not to accept the effluent from member industries who are failed to comply the direction issued by the Board towards installation of two ways SCADA system, installation and effective operation of OCMS, strainer, positive discharge, one day holding tank, NRV etc. We would like to state that around 20 companies have already completed these requirements. However few are yet to complete due to some technical and financial issues and difficulties faced by them. Some members have therefore requested some more time for completion. We therefore request you to kindly allow us another 30 days so that all the members can complete these requirements.

Sir, you will agree that the members have put in lot of efforts towards improvement in treatment of their effluent and it is noteworthy from the inlet results of CETP. We therefore request you to kindly consider our request above and do the needful. We assure our commitment towards continued efforts on abatement of pollution and saving the environment.

Thanking you,  
Sincerely,  
For RIA-CETP CO. OP. SOC. LTD.,

  
D.G. MANDGAONKAR,  
EXECUTIVE DIRECTOR.

